

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4526
ANSWERED ON:11.08.2014
BASIC AMENITIES AT PETROL PUMPS
Gandhi Shri Dilip Kumar Mansukhlal

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the Ministry of Road Transport and Highways had issued certain guidelines to sanction/install new petrol pumps along the National/ State Highways with basic amenities and if so, the details thereof; and

(b) the action taken by the Government against those petrol pumps which have not complied with the guidelines issued by the Ministry of Road Transport and Highways during each of the last three years and the current year, State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) Yes, Madam. Ministry of Road Transport and Highways (MORTH) has initially issued detailed guidelines/norms on 17.10.2003 for access permission to Fuel Stations, etc. along National Highways. Thereafter, MORTH issued revised guidelines on 24.07.2013. These guidelines stress on provision of basic amenities like availability of drinking water and toilet at the Retail Outlets.

New Retail Outlets on National Highways are being commissioned by the OMCs only after obtaining approval from NHAI authorities under the Ministry of Road Transport and Highways as per their current guidelines mentioned above.

(b) Oil Marketing Companies (OMCs) have reported that Nil action has been taken against Retail Outlets during last three years.